

1	2	3	4	5	6	7	8	9	10
6	East U.P. . . .	9.34	101	154.39	15.52	111.63	31.27	312.81	100.47
7	North Bihar	9.09	111	157.96	12.65	113.55	31.27	315.43	118.25
8	South Bihar	8.50	75	153.79	13.53	164.87	31.27	363.46	147.83
9	Gujarat . . .	9.82	160	158.95	13.99	79.54	31.27	283.75	78.43
10	Madhya Pradesh	8.89	84	153.35	6.20	172.94	31.27	363.76	129.76
11	Maharashtra	10.89	160	153.89	15.24	81.39	31.27	281.79	78.78
12	Karnataka . . .	10.09	148	156.85	18.63	74.67	31.27	281.42	74.54
13	Andhra Pradesh .	9.18	125	152.76	17.43	92.39	31.27	293.85	101.08
14	Tamil Nadu and Pondicherry . . .	8.65	160	159.78	25.92	85.93	31.27	302.90	86.51
15	Assam, Orissa, West Bengal and Nagaland	8.50	113	158.20	..	123.65	31.27	313.12	137.54
16	Kerala and Goa	8.60	106	158.19	7.37	103.31	31.27	300.14	94.02

*Note: In the case of weaker units included in schedule VI of the Price Notification, an additional Rs. 26 per quintal has been allowed in the price.

Allotment of Land to Religious Institutions

4685. SHRI CHINTAMANI JENA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of religious institutions to whom land involving places of worship has been allotted by the Central Government|Delhi Administration and what are the details regarding the rate thereof; and

(b) the number of Mosques, Temples, Gurdwaras and Churches which have been benefited from such allotment and the terms and conditions in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The Information is being collected and will be laid on the Table of the Sabha.

Resentment over Denudation of Sal Forest in Chhota Nagpur

4686. SHRI A. K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the denudation of Sal forests coming from Chhotanagpur area of Bihar had led to resentment amongst the tribals; and

(b) if so, steps taken to develop Sal forests in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) : Question does not arise. However, along with other species,

sal froests are also regenerated and conserved in the concerned States of Bihar, Uttar Pradesh, Orissa, Madhya Pradesh and West Bengal etc. where sal occurs.

Closure of Central Fisheries Corporation

4687. SHRI GEORGE FERNANDES: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to close down the Central Fisheries Corporation;

(b) if so, why;

(c) how many workers will be reemployed in the event of the closure; and

(d) what Government propose to do to provide alternative employment to the displaced workers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). Yes, Sir, the decision has been taken after reviewing the overall performance of the corporation which has been making persistent losses.

(c) There are at present 197 regular and 31 casual employees in the Corporation.

(d) The services of the employees are proposed to be terminated on payment of terminal benefits due to them.

Allocation of Rapeseed Oil and Palm Oil to States

4688. SHRI A. C. DAS: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the total allocation of rapeseed oil and palm oil made to various States during 1981-82;

(b) the total quantities of rapeseed oil and palm oil released by Government of Orissa out of central allocation made in current financial year;

(c) whether such rapeseed and palm oil have been distributed through fair price shops in Orissa; and

(d) if so, the total number of such fair price shops in various districts of Orissa which are dealing with the distribution of rapeseed oil and palm oil?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a) The oil-year is from November to October. The oil-year 1981-82 has just begun. However, during the oil-year 1980-81 the total allocation to various States|Union Territories of Palmolein, RBD Palm Oil and Rapeseed oil together added upto 4,80,366 tonnes.

(b) to (d) Information is still awaited from the State Government and will be placed on the Table of the Sabha when received.

Rural Development Programme during 1980-81

4689. SHRI K. PRADHANI: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) what are the details regarding the allocations of funds and targets for the programmes of rural development during 1980-81; and

(b) the number of rural families benefited during the year under above programmes and what amounts have lapsed due to the non-utilisation of the budgeted accounts, particularly in the State of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) A state-